

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Customs Appeal No.12072 of 2018

(Arising out of OIO-MUN-CUSTM-000-COM-16-17-18 dated 12/02/2018 passed by Commissioner of CUSTOMS-MUNDRA)

Bajrang Lal Sharma

.....Appellant

Son Of Shri Prabhu Dayal Sharma, Plot No. 244, 1st Floor, Sector 1/A, Opp. Kutch Uday,
GANDHIDHAM, GUJARAT

VERSUS

C.C.-Mundra

.....Respondent

Office Of The Principal Commissionerate Of Customs, Port User Buld. Custom House Mundra,
Mundra, Kutch, Gujarat-370421

APPEARANCE:

Shri Jatin Mahajan, Advocate for the Appellant

Shri G. Kirupanandan, Superintendent (AR) for the Respondent

CORAM:

HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR

HON'BLE MEMBER (TECHNICAL), MR. RAJU

DATE OF HEARING: 12.05.2022

DATE OF DECISION: 27.06.2022

The appeal is disposed of. For order, see order of date in Customs Appeal No. 11499 of 2018.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**

Mehul